

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 05

Dated: Guwahati, the 30th of January, 2023

Pursuant to the judgment dated 15-12-2022 passed by the Hon'ble Supreme Court of India in *Civil Appeal No. 9322/2022*, it is hereby notified that in MAC cases, if the claimant (s) or legal representative (s) of the deceased has / have filed separate claim petition (s) in the territorial jurisdiction of different High Courts, in the said situation, the first claim petition filed by the claimant (s) / legal representative (s) shall be maintained by the said Claims Tribunal and the subsequent claim petition (s) shall stand transferred to the Claims Tribunal where the first claim petition was filed and is pending. The claimant (s) are not required to approach the Hon'ble Supreme Court of India seeking transfer of the other claim petition (s) filed in the territorial jurisdiction of different High Courts.

This Notification shall come into effect with immediate effect.

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL

Memo No. HC.III - 15/2018/493-530/G, Dated 30th January, 2023
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
4. The Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland.
5. The Secretary to the Govt. of Mizoram, Law & Judicial Department.
6. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department.
7. The Registrar (_____), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, for information and necessary action.
10. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
11. The Member Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
13. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.

14. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
15. The Registrar, High Court of _____ ,
16. The District & Sessions Judge, _____, Assam.
17. The Member/ Presiding Officer, MACT, _____, Assam.
18. The Director, Judicial Academy Assam & North Eastern Judicial Officers' Training Institute, Amingaon, Guwahati-31.
19. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
20. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
21. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
22. The Secretary, Bar Association, Dimapur, Nagaland.
23. The Secretary, Lawyers' Association, Guwahati.
24. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Guwahati.
25. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
26. The Joint Registrar (_____), Gauhati High Court, Guwahati.
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
28. The Director, Law Research Institute, Gauhati High Court, Guwahati.
29. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
30. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
31. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
32. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
33. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
34. The Project Manager, Computer Section, Gauhati High Court, Guwahati.
*He is requested to upload the **Notification** in the website of Gauhati High Court.*
35. The Court Manager, Gauhati High Court, Guwahati.
36. The Admn. Officer (Judicial) (_____), Gauhati High Court, Guwahati.
37. The Court Officer Nos.1 & 2, Gauhati High Court, Guwahati.
38. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
39. The Chief Security Officer, Gauhati High Court, Guwahati.
40. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
41. The Gauhati High Court Notice Boards (New Block & Old Block), Guwahati.



REGISTRAR GENERAL